

10

Central Administrative Tribunal
Principal Bench

OA No. 1787/2004

New Delhi, this the 18th day of August, 2005

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

Mr. Surender Singh
S/o Shri Hoshiar Singh
R/o H-1, Indraprastha Colony,
Sonepat Road Rohtak (Haryana).

...Applicant

(By Advocate: None)

-versus-

National Capital Territory of Delhi through
Deputy Commissioner of Police,
II Battalion of Delhi Armed Police
New Police Lines Kingsway Camp,
Delhi – 110 009.

...Respondents

(By Advocate: Ms.Kanika Vadera proxy for Mrs. Avnish Ahlawat)

ORDER (ORAL)

Justice V.S. Aggarwal, Chairman:

There is no appearance on behalf of the applicant. Earlier also, the original application had been dismissed for non-prosecution. Position once again is the same. The Original Application is, therefore, dismissed for non-prosecution.


(S.A.Singh)
Member (A)

/na/


(V.S.Aggarwal)
Chairman